

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 10.05.2024 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA (IBC)/1192/2023 in CP(IB) No.712/9/HDB/2019
NAME OF THE COMPANY	Vaishnovi Infraatech Ltd
NAME OF THE PETITIONER(S)	D.Srinivasa Rao
NAME OF THE RESPONDENT(S)	Vaishnovi Infraatech Ltd
UNDER SECTION	9 of IBC

ORDER

IA (IBC)/1192/2023

Present: Ld. Counsel Mr. Rama Rao for the Applicant.

Ld. Counsel Mr. Amit Agrawal and Mr. Vinod Punyani for the Respondent.

Mr. Venugopal, Resolution Professional.

Substitution application filed. Pleadings stand completed. **Matter is adjourned to 06.08.2024.**

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)